

FORM 17
[THE DESIGNS ACT, 2000]
RECTIFICATION OF REGISTER
(See section 31)

²[For Fee see First Schedule]

^AInsert name, address and I (or We)^A,.....
nationality.

.....
hereby request that the Register of Designs may be
rectified in the following manner in respect of Design
^BInsert number and date of No.^B.....
design. dated the

My (or our) reasons for making this application are as
follows:—

.....
.....
.....

I (or We) declare that the facts and matters stated
herein are true to the best of my (or our) knowledge,
information and belief.

My (or our) address for service in India is—
.....
.....

Dated this..... day of20.....

^CTo be signed by the applicant or (Signed)^C.....
authorised agent.

To
The Controller of Designs,
The Patent Office, ¹[***].